NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK

ORDER SHEET OF THE HEARING ON 15th JULY, 2021, 03:00 P.M.

TP No. 32/CTB/2019, (CP(IB) No. 129/KB/2018), CA No. 172/CTB/2019,
IA No. 32/CTB/2021, IA(IB) No. 45/CB/2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad

Name of the Company	SREI Equipment Finance Ltd. -Vs- Maa Durga Thermal Power Co. Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) Mr. Sumesh Dhawan, Adv.
Mr. S.K. Acharya, Adv.
Mr. Geetika Sharma, Adv.

ORDER

List this matter on 20.07.2021.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)